

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)**

**CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	IA (IBC)/1785/2023 in CP (IB) No.128/10/HDB/2017
<b>NAME OF THE COMPANY</b>	State Bank of India
<b>NAME OF THE PETITIONER(S)</b>	Necta Chemicals India Pvt Ltd
<b>NAME OF THE RESPONDENT(S)</b>	State Bank of India
<b>UNDER SECTION</b>	10 of IBC

**ORDER**

**IA (IBC)/1785/2023**

**Present:** Dr. K.V. Srinivas, Liquidator.

This application has been moved for the extension of liquidation period by another 6 months. Keeping in view, the submissions made in the application, the period is extended by 6 months till 30.04.2024. Accordingly, this application is allowed and disposed of.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**